

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 48842-382 / F. 5(2)/2023

Dated, Delhi the 01 July 2023

Sub:- Repatriation of Sh. Sumeet Anand, Presently posted in diverted capacity as Officer on Special Duty in National Legal Services Authority, New Delhi to his parent cadre.

Copy forwarded along with its enclosure for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kaveri Baweja
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

Kaveri

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. 4902 /DHC/GAZ.IIB/G-8/NALSA/2023

Dated: 19/6/2023.

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

✓ The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub.: Repatriation of Sh.Sumeet Anand, presently posted in diverted capacity as Officer on Special Duty in National Legal Services Authority, New Delhi, to his parent cadre.

Sir,

I am directed to forward herewith a copy of Office Order dated 16.06.2023 of the Director, National Legal Services Authority, New Delhi, on the above subject, for information and necessary action.

Yours sincerely,



(Sandeep Kumar)

Administrative Officer (J)(Gaz.IIB)
for Registrar General

Encl.: As above

Endst.No. _____ /DHC/GAZ.IIB/G-8/NALSA/2023

Dated:

1. Shri Sumeet Anand, DJS, with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi for joining, on being relived from the National Legal Services Authority.

(Sandeep Kumar)

Administrative Officer (J)(Gaz.IIB)

NATIONAL LEGAL SERVICES AUTHORITY
Jaisalmer House, 26, Man Singh Road, New Delhi

No. PF/02/2023/NALSA / 1057
Dated: 16/06/2023

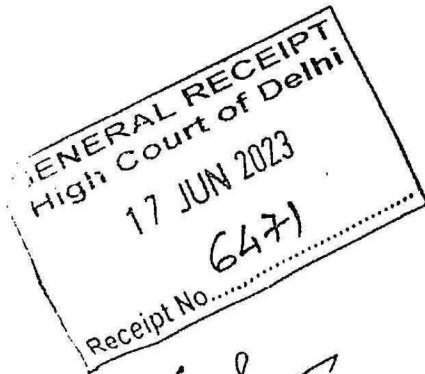
Office Order

Hon'ble Executive Chairman, NALSA vide order dated 15/6/2023 has been pleased to relieve Shri Sumeet Anand, Officer of Delhi Judicial Service of his duties as OSD, NALSA and to repatriate him to his parent cadre. Accordingly, Shri Sumeet Anand, Officer of Delhi Judicial Service, presently posted in diverted capacity as OSD, NALSA, shall stand relieved of his duties at NALSA on 19th June, 2023 in the afternoon.

(Yajuvender Singh)
Director

Copy to:

1. The P.S. to Hon'ble Executive Chairman, NALSA
- ✓ 2. The Registrar General, High Court of Delhi
3. The Principal District & Sessions Judge (HQ.), Tis Hazari Courts, Delhi
4. Shri Sumeet Anand, OSD, NALSA
5. The Pay & Accounts Office, DLA, Janpath, New Delhi
6. Accounts Officer/Cashier, NALSA
7. Guard File
8. All Concerned.



G-8
G-7

(Yajuvender Singh)
Director